

THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

NOTIFICATION

No. HC.XXXVII-29/2018/605/R. Cell

Dated Guwahati the 12th of October, 2018

The following officers of Arunachal Pradesh Judicial Service, who have completed five years of service in Grade-II of APJS, are requested to submit their options as to whether they are willing to appear in the **Limited Departmental Competitive Examination (LDCE) for promotion to Grade-I of Arunachal Pradesh Judicial Service.**

As per existing cadre strength as well as vacancy position in APJS, the present LDCE process is being initiated for 1(one) Grade-I post.

In case of non-availability of officers opting for LDCE or in the event of not qualifying in the LDCE Examination, the said vacant post will be filled up by way of regular promotion.

Sl No.	Names of Officers
1.	Shri Tageng Padoh Chief Judicial Magistrate-cum-Civil Judge (Sr. Division), Ziro, Lower Subansiri.
2.	Shri Hirendra Kashyap Chief Judicial Magistrate-cum-Civil Judge (Sr. Division), Aalo, West Siang.
3.	Shri Tage Halley Chief Judicial Magistrate-cum-Civil Judge (Sr. Division), Roing, Lower Dibang Valley.
4.	Shri Komjum Tasso Chief Judicial Magistrate-cum-Civil Judge (Sr. Division), Seppa, East Kameng.
5.	Shri Tadu Tamang Chief Judicial Magistrate-cum-Civil Judge (Sr. Division), Yupia, Papum Pare.

Officers willing to appear in the LDC Examination are to send their options in writing by email at **ghc.rcell2013@gmail.com** on or before **22.10.2018 (Monday)** within office hours.

By Order,


(M.K. Kalita)

Registrar (Vigilance)-cum-
In Charge, Recruitment Cell
Gauhati High Court, Guwahati-1

Copy to:

1. Registrar General, Gauhati High Court, Guwahati.
2. Registrar (Admin./ Judicial/ Establishment), Gauhati High Court, Guwahati.
3. Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati for favour of information of His Lordship.
4. The Registrar, Gauhati High Court, Itanagar Permanent Bench, Naharlagun, for information and necessary action. He is requested to intimate the concerned officers.
5. Joint Registrar (_____), Gauhati High Court, Guwahati.
6. Deputy Registrar (_____), Gauhati High Court, Guwahati.
7. Assistant Registrar (_____), Gauhati High Court, Guwahati.
8. Administrative Officer (Judicial), _____, Gauhati High Court, Guwahati.
9. System Analyst for uploading the Notification in the official website of the High Court, immediately, under the caption "**Notification dated 12-10-2018 regarding calling of options for LDC Examination for promotion from Grade-II to Grade-I of Arunachal Pradesh Judicial Service**" with a scroll in the home page.
10. PS to Hon'ble Mr. Justice _____ Gauhati High Court, Guwahati for favour of His Lordship's kind information.
11. PS to Hon'ble Mrs. Justice _____, Gauhati High Court, Guwahati for favour of Her Ladyship's kind information.
12. CA to Registrar (Vigilance), Gauhati High Court, Guwahati.
13. The High Court Notice Board.


12/10/18
(M.K. Kalita)

Registrar (Vigilance)-cum-
In Charge, Recruitment Cell,
Gauhati High Court, Guwahati-1